

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 150(ND)12  
CA. NO.

**CORAM:**

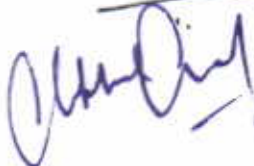
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY: M/s. EURO-APEX B.V V/s. M/s. Bharat Apex Industries Ltd.**

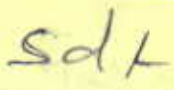
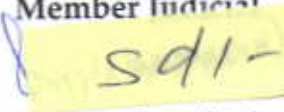
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vishal Gera	Adv.	for Petitioner	Vishal
2.	NIKHIL MUNDEJA	Adv.	Resp.	

**ORDER**

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

2. List the matter before the Principal Bench for directions on 12.08.2016 at 2.00 p.m.

  
(Ina Malhotra)  
Member Judicial  
  
(R. Varadharajan)  
Member Judicial